

**BULLETIN NO. 9**

**Monday, the 28<sup>th</sup> March, 2016**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 28<sup>th</sup> March, 2016 from 2.00 P.M. to 6.50 P.M.)

**I. RAISING THE ISSUE OF NOT PUTTING THE SINGANTURES IN THE OFFICIAL ATTENDANCE REGISTER BY THE MEMBERS OF THE INDIAN NATIONAL CONGRESS PARTY PRESENT IN THE HOUSE.**

As soon as the House assembled, some Members of the Indian National Congress Party stood up in their seats and tried to speak but the some Members of the Treasury Benches informed the Speaker that the Members of the Indian National Congress Party did not put their signatures in the official attendance register and requested him to ask them to put their signatures in the official attendance register before taking their seats in the House. The Speaker ordered them to put their signatures in the official attendance register of the House otherwise their versions would not be recorded in the proceedings of the House. He also assured them that if they do so they would be allowed to raise their issue after the Questions Hour.

The Members of the Indian National Congress Party, present in the House withdrew from the House.

**II. WELCOME TO THE FORMER M.L.As./MINISTERS OF HARYANA VIDHAN SABHA.**

The Parliamentary Affairs Minister welcomed Shri Subash Katyal, Shri Ran Singh Maan, Shri Nafe Singh Rathi, Shri Dharampal Obra, Dr. Dharambir Yadav, Shri Bhag Singh Chattar, Shri Ranbir Mandola, Shri Ram Kumar Katwal. Shri Zile Singh, Shri Jasbir Mallour and Shri Puran Singh Dabra, former M.L.As/Ministers of Haryana Vidhan Sabha who were sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

### III. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
19	11	8	-	21

(b) Unstarred: 10

#### IV. TO PAY HOMAGE OF LATE CHAUDHARY BANSI LAL, FORMER CHIEF MINISTER, HARYANA ON HIS DEATH ANIVERSARY

The Chief Minister, with the permission of the Speaker, paid Homage to Chaudhary Bansi Lal, Former Chief Minister, Haryana on his Death Anniversary.

#### V. RAISING THE ISSUE OF NOT PUTTING THE SINGANTURES IN THE OFFICIAL ATTENDANCE REGISTER BY THE MEMBERS OF THE INDIAN NATIONAL CONGRESS PARTY MEMBERS PRESENT IN THE HOUSE.

Immediately after the Questions Hour, the Members of the Indian National Congress Party entered in the House and took their seats, the Parliamentary Affairs Minister and the Health Minister again apprised the Speaker that the Members of the Indian National Congress Party did not put their signature in the attendance register yet and requested the Speaker not allow any Member of the Indian National Congress Party to participate in the proceedings of the House, as they did not pay heed to the orders given by the Chair before starting the Question Hour.

The Chief Minster also assured the Members of the Indian National Congress Party that their versions would be recorded if they put their signatures in the attendance register first before taking their seats.

In spite of having been asked by the Speaker and the Chief Minister time and again to put their signatures in the attendance register first before taking their seats, they did not do so. On not doing so, the Sergeant-at Arms was directed to remove the Members of the Indian National Congress Party from the House. The Sergeant-at Arms, with the aid of Watch and Ward Staff, removed the Members of the Indian National Congress Party from the House.

**VI. STATEMENT BY THE PARLIAMENTARY AFFAIRS MINISTER REGARDING THE BEHAVIOUR AND CONDUCT OF THE MEMBERS OF THE INDIAN CONGRESS PARTY.**

The Parliamentary Affairs Minister, with the permission of the Speaker, gave a statement regarding the behavior and conduct of the Members of the Indian National Congress Party.

**VII. NOTICE OF PRIVILEGE MOTION**

When enquired by Shri Jai Parkash, an Independent Member with regard to his Privilege Motion against the Finance Minister, the Speaker informed him that same has been disallowed.

**VIII. CALLING ATTENTION NOTICE AND STATEMENT THEREON.**

The Speaker admitted the Calling Attention Notice No. 7 given notice of by Shri Balwan Singh Daulatpuria and three other M.L.As. (Sarvshri Ranbir Singh Gangwa, Jaswinder Singh Sandhu and Balkaur Singh) regarding compensation to the farmers for damage of crops due to recent strong winds and hailstorms. He further informed the House that Smt. Kiran Choudhry, M.L.A. had also given Calling Attention Notice No. 20, Shri Parminder Singh Dhull and three other M.L.As. (Sarvshri Om Parkash Barwa, Rajdeep and Anoop Dhanak) had also given Calling Attention Notice No. 24, Shri Ram Chand Kamboj, M.L.A. had also given Calling Attention Notice No. 27, Shri Jai Parkash, M.L.A. had also given Calling Attention Notice No. 29, Shri Abhay Singh Chautala and three other M.L.As. (Sarvshri Om Parkash Barwa, Rajdeep and Balwan Singh Daulatpuria) had also given Calling Attention Notice No. 36 and Shri Pirthi Singh, M.L.A. had also given Calling Attention Notice No. 39. He clubbed all Calling Attention Notices No. 20, 24, 27, 29, 36 & 39 with the Calling Attention Notice No.7 due to similar subject. They can also raise their supplementaries.

He further asked Shri Balwan Singh Daulatpuria, M.L.A to read out his notice being the first signatory and the Minister concerned to make a statement thereafter.

Shri Balwan Singh Daulatpuria, M.L.A. read out his notice.

The Finance Minister then made a statement.

## **IX. WELCOME TO THE MEMBER OF PARLAIMENT**

The Parliamentary Affairs Minister welcomed Shri Ratan Lal Kataria, Member of Parliament from Ambala and his wife who were sitting in the V.I.Ps' Gallery to witness the proceedings of the House.

## **X. PAPERS LAID ON THE TABLE OF THE HOUSE**

The Finance Minister laid papers from Sr. No. 1 to 11 on the Table of the House.

## **XI. RESUMPTION OF GENERAL DISCUSSION ON THE BUDGET ESTIMATES FOR THE YEAR 2016-17**

General discussion on the Budget Estimates for the Year 2016-17 was resumed

Shri Subhash Barala, Shri Gian Chand Gupta, Smt. Latika Sharma, Shri Umesh Aggrwal and Dr. Pawan Saini, Members from the Treasury Benches, spoke for 21, 22, 1, 7 and 22 minutes, respectively.

Shri Parminder Singh Dhull and Shri Ranbir Singh Gangwa, Members from the Indian National Dal, spoke for 19 minutes each, respectively.

Shri Tek Chand Sharma, a Member from the Bahujan Samaj Party, spoke for 20 minutes.

## **XII. RASING THE MATTER IN REGARD TO HIKE THE SALARIES AND ALLOWENCES OF THE MEMBERS OF THE HARYANA VIDHAN SABHA**

Shri Tek Chand Sharma, a Member from the Bahujan Samaj Party and Shri Jai Parkash, an Independent Member raised the matter in regard to hike the salaries and allowances of the Members of the Haryana Vidhan Sabha. The Chief Minister agreed to the suggestion and requested the Speaker to constitute a Committee consisting five Members (two from B.J.P., one from I.N.L.D., one from I.N.C. and one from Independent) to study the matter in regard to salaries and allowances of the Members of adjoining States and give its recommendations, so that their recommendations would take place before the House in the next Session.

The Deputy Speaker, with the sense of the House, extended the time of the Sitting of the House as under-

- (i) At 6.30 P.M. for 15 Minutes.
- (ii) At 6.45 P.M. for 5 Minutes.

The Deputy Speaker occupied the Chair from 3.45 P.M. to 4.25 P.M. and 6.00 P.M. till the adjournment the sitting of the House.

The Sabha then adjourned till 10.00 A.M. on Tuesday the 29<sup>th</sup> March, 2016.

**CHANDIGARH**  
**The 28<sup>th</sup> March, 2016.**

**SECRETARY**